

Publication notice
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IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 475 of 2023 (O&M)

Date of Hearing: 13.12.2023 (A)

UNITED INDIA INSURANCE CO. LTD. Appellants

V/s

PARVEEN & ors. Respondents

Notice to: **Respondent No. 4:**

DHARAMBIR SINGH S/O RAGHUBIR SINGH, R/O HOUSE
NO. 11, VILLAGE AND POST OFFICE BALSMUND, DISTT.
HISSAR (HARYANA) (OWNER OF CANTER BEARING
REGISTRATION NO. HR-39C-3844)

Respondent No. 5:

BHAGAT SINGH, S/O KURARA RAM, R/O VILLAGE AND
POST OFFICE BALSMUND, DISTT. HISSAR (HARYANA)
(DRIVER OF CANTER BEARING REGISTRATION NO. HR-
39C-3844)

Whereas it is proved to the satisfaction of this Court that the
above named respondent cannot be served in the ordinary manner, notice is hereby
issued this publication under Order 5 Rule 20 CPC against him to appear in this
Court on **13.12.2023(A)** personally or through someone authorized by law to act
for them/him or an Advocate of this Court to defend the above noted case, failing
which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
09th AUGUST, 2023.

8/8/23

Superintendent (Judl.),
For Registrar (Judicial)

20/08/23

Sanjay Chait